

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:501  
ANSWERED ON:09.12.2013  
PLEDGE FOR ORGAN DONATION IN DL FORM  
Punia Shri P.L.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to amend the form of driving license for incorporating suitable provisions in regard to organ donation;
- (b) if so, whether the Government has taken any action in this regard; and
- (c) if so, the status thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) to (c) Action is in hand to amend the form of application for license to drive a motor vehicle and the form of driving license, prescribed in the Central Motor Vehicles Rules, 1989 for incorporating suitable provisions in regard to organ donation.